

PUNAJB VIDHAN SABHA SECRETARIAT

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Friday, the 15th February, 2019**

To release funds for constructing internal roads of Industrial Focal Point, Khanna

- *1783. **Sardar Gurkirat Singh Kotli, M.L.A.:-** Will the Local Govt. Minister be pleased to state the time by which the funds are likely to be released for the construction of internal roads of industrial focal point, Khanna along with the time by which the construction work of these roads is likely to be started?

Number of smart schools being opened in Punjab

- *1804. **Shri Sanjeev Talwar, M.L.A.:-** Will the Education Minister be pleased to state the number of smart schools being opened in Punjab along with the number of smart schools being opened in different constituencies of Ludhiana city together with the types of facilities are likely to be provided to the students studying in these smart schools?

Withdrawal of section 4-5 from Beat Area of Kandi at Hoshiarpur

- *1730. **Sardar Jai Krishan Singh Rorhi, M.L.A. :-** Will the Forest Minister be pleased to state whether it is a fact that the Beat Area of Kandi at Distt. Hoshiarpur falls under Forest Department where section 4-5 is in force and no business of any type can be started thereon; if so, whether there is any proposal under consideration of the Govt. for withdrawal of section 4-5 from Beat Area; if so, the details thereof?

To Release requisite funds for sport stadium constructed at Patti

- *1849. **Sardar Harminder Singh Gill, M.L.A.:-** Will the Sports Minister be pleased to state why Multi Purpose Sports Stadium at Patti is not being completed and whether the requisite funds are not being released by the Government as per the directions of Mandi Board; if so, the time by which the requisite funds will be released to complete the above said stadium?

To restart Government Industrial Training Institutes

- *1993. **Shri Pawan Kumar Tinu, M.L.A.:-** Will the Technical Education Minister be pleased to state:-
a) whether it is a fact that the Government has discontinued the following four Government Industrial Training Institutions opened for youth to train technically skilled:-
1. Government Industrial Training Institution, Adampur;
2. Government Industrial Training Institute, Singpura;
3. Government Industrial Training Institute, Manikpur Sharif; and
4. Government Industrial Training Institute; Maloud
b) if the reply to part (a) above be in the affirmative, the reasons therefor and whether Government is contemplating to restart these institutions under Public-Private Partnership Scheme?

G. Kaur
Superintendent
Punjab Vidhan Sabha
Chandigarh

To construct office of District Transport Officer

- *1924. **Rana Gurjeet Singh, M.L.A.:-** Will the Transport Minister be pleased to state whether it is a fact that there is no office of District Transport officer in District Kapurthala, due to which residents of this district have to go to Jalandhar for Registration of vehicles and getting Driving Licences; if so, the reasons therefor along with the time by which said office in Kapurthala will be constructed?

To brickline the remaining length of Bist Doab Canal

- *1712. **Sardar Gurpartap Singh Wadala, M.L.A. :-** Will the Water Resources Minister be pleased to state the total length of Bist Doab Canal which is yet to be brick-lined together with the details of areas in the State in which distributaries, minors or branches of this Canal fall which are yet to be brick-lined, together with the time by which the same are likely to be brick-lined completely?

Regarding D.A installments of Retirees of Electricity Department

- *1795. **Shri Angad Singh, M.L.A.:-** Will the Power Minister be pleased to state:-
a) whether it is a fact that D.A. installments of Retired employees from electricity department are still pending;
b) if so, the time by which it is likely to be paid?

Number of vacant posts of Veterinary doctors in Animal Husbandry Department

- *1825. 1. **Shri Aman Arora, M.L.A.**
2. **Sardar Harinderpal Singh Chandumajra, M.L.A.:-** } Will the Animal Husbandry Minister be pleased to state:-
a) total number of sanctioned and vacant posts of doctors and other required staff upto 31.12.2008 in veterinary hospitals/dispensaries of the State under Animal Husbandry Department;
b) whether there is any proposal under consideration of the Government for filling up the vacant posts mentioned in part (a) above; if so, by when?

To widen the under bridge constructed on NH-1 road at Rayya, district Amritsar

- *1755. **Sardar Santokh Singh Bhalaiapur, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state :-
a) Whether it is a fact that an under bridge has been constructed on NH-1 road at Rayya, district Amritsar through which the traffic passes to village pherumaan;
b) if reply to part (a) above be in the affirmative whether it is also a fact that there remains a traffic jam owing to the short width of under bridge resulting in inconvenience to the public; if so, the time by which the said under bridge is likely to be widened?

To check the spurious milk in the State

- *1927. **Sardar Lakhbir Singh Lodhinangal, M.L.A.:-** Will the Health and Family welfare Minister be pleased to state whether it is a fact that there is a abundance of spurious milk in the State at present whereby the coming generation is being gripped of diseases; if so, the necessary efforts are being made by the Govt. to check the same togetherwith the time by which the people will get relief from this adulteration?

To lay new sewerage pipelines at Doraha Mandi

- *1793. **Sardar Lakhvir Singh Lakha, M.L.A.:-** Will the Local Government Minister be pleased to state:-
a) whether the Government would contemplate to lay new sewerage pipelines by replacing the old ones at Doraha Mandi (Payal);
b) if so, the details there of along with the time by which the same is likely to be completed?

Regarding Shagun Scheme

- *1750. **Shri Nathu Ram, M.L.A.:-** Will the Welfare Minister be pleased to state:-
a) whether the govt. will consider to simplify the process for scrutinizing the applications received under Shagun/Ashirwad schemes on the basis of district level instead of state level; if so, the details thereof;
b) if the reply to part (a) above be in the negative, the reasons therefor?

To cover villages of Assembly Constituency Rajpura for irrigation under Lift Irrigation Scheme

- *1897. **Sardar Hardyal Singh Kamboj, M.L.A.:-** Will the Water Resources Minister be pleased to state whether the Govt. purposes to bring land of villages Rangian, Bhopal, Nalas Kalan, Naras Khurd, Kotla, Dabali, Bhateri and Upalheri etc. for irrigation under "Lift Irrigation Scheme"; if so, the time by which the same is likely to be implemented?

To construct concrete bridge at village Baupur (Khadoor Shaib)

- *2013. **Sardar Ramanjit Singh Sikki, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state whether the government will construct concrete bridge at village Baupur (Khadoor Sahib) on Gharhka to Sultanpur Lodhi road?

Present status of Cancer Hospital at Fazilka

- *1754. **Sardar Davinder Singh Ghubaya, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-
a) the extent of work of under construction Cancer hospital in district Fazilka has been executed so far;
b) the name of company or agency carrying out the construction work of above said hospital and whether any inspection of the same has ever been carried out or not;
c) the time by which it is likely to be completed?

Sale of shops constructed by Municipal Committee of Kotkapura

- *1974. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Local Government Minister be pleased to state:-
a) whether it is a fact that any applications were sought for the sale of shops built by Municipal Committee of Kotkapura, District Faridkot in January, 2017; if so, the number of people who have submitted the applications with drafts of processing fee, the details thereof;
b) if the reply to part (a) above be in the affirmative, the action taken on the same by the department?

Regarding depositing Annual examination fees of the students of dalit families

- *1883. **Dr. Sukhwinder Kumar, M.L.A.:-** Will the Welfare Minister be pleased to state whether it is a fact that many needy students are deprived of appearing in exams due to non-depositing of fees by the students themselves as decided by the govt. from this year whereas the annual examination fees of tenth and twelveth class students belonging to dalit families in various schools of the State were deposited by the Punjab govt.; if so, the reasons therefor and whether the govt. proposes to review over this decision?

To desilt the Dhariwal-Kasoor drain

- *1855. **Sardar Sukhpal Singh Bhullar, M.L.A.:-** Will the Water Resources Minister be pleased to state whether the desiltation and demarcation work of rivulet from Dhariwal to Kasoor in Khemkaran Constituency is lying pending so far; if so, the time by which the same will be done?

To give fixed allowance to ASHA workers

- *1875. **Smt. Rupinder Kaur Ruby, M.L.A.:-** Will the Health & Family Welfare Minister be pleased to state whether there is any proposal under consideration of the govt. to give fixed allowance to the ASHA workers working in Punjab on the pattern of Haryana State; if so, the time by which it is likely to be done?

Chandigarh
The 13th February, 2019


Superintendent
Punjab Vidhan Sabha
Chandigarh

Shashi Lakhanpal Mishra,
Secretary,
Punjab Vidhan Sabha.